

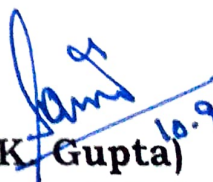
Telecom Regulatory Authority of India

Extension of last date to receive comments / counter comments on TRAI Consultation Paper on “Enabling Unbundling of Different Layers Through Differential Licensing”

New Delhi, 10th September 2020 - The Telecom Regulatory Authority of India (TRAI) had invited comments / counter-comments of stakeholders on Consultation Paper on “**Enabling Unbundling of Different Layers Through Differential Licensing**” dated 20th August 2020. The last date for receiving written comments and counter-comments were fixed as 17th September 2020 and 1st October 2020, respectively.

2. Keeping in view the request of Industry Associations for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments upto **15th October 2020** and for counter-comments upto **29th October 2020**. No further requests for extension would be considered.

3. The comments and counter-comments may be sent to Shri S.T. Abbas, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at advinn@trai.gov.in. For any clarification / information he may be contacted at Telephone Number +91-11-23210481.


(S.K. Gupta)
Secretary, TRAI